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SLP(C)No. 13612-13614 OF 2001

ITEM No.50

Court No. 4

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.13612-13614/2001

(From the judgement and order dated 25/10/1999,23/10/2000,26/2/2001
in CMWP 3281/92, Civil Misc.Review Appln.84921/99 & Civil Misc.
Restoration Appln.93771/2000 of The HIGH COURT OF JUDICATURE AT
ALLAHABAD)

BHARAT LAL BARANWAL

Petitioner (s)

VERSUS

VIRENDRA KUMAR AGARWAL

Respondent (s)

(With Appln(s). for c/delay in filing SLP)

Date : 28/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. T.N. Singh,Adv.

For Respondent (s) Dr. I.B Gaur,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

In view of the letter circualted by learned
counsel for the respondent, the matters are adjourned for
six weeks to enable the respondent to file counter
affidavit.

.SP1

(Neelam Kawatra)
Court Master

(S. Krishnan)
Court Master